

(b) whether it is also a fact that the growth was driven by 9.1 per cent expansion on volumes, 2.9 per cent rise in prices and 3.3 per cent in new launches; and

(c) whether it is also a fact that the Indian companies grew by 17.1 per cent against 9 per cent growth for multinational companies, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) No, Sir. As per the information provided by National Pharmaceutical Pricing Authority (NPPA), for the month of August, 2016 and August, 2015, the Indian drug formulation market grew by 10.52% based on MAT (Moving Annual Turnover) Value. The MAT Value has grown to ₹ 1,02,536 crore in August 2016 as compared to corresponding figure of ₹ 92,780 crore in August 2015.

(b) No, Sir. As per the information provided by NPPA, the increase in volumes represented by MAT unit as per the market based database is 2.73%. The sale in unit of formulations has increased to 20445052 thousand units in August 2016 as compared to 19902526 thousand units in August 2015. Total MAT value of new products launched during the period August 2015 to August 2016 is ₹ 2,457 crore and percentage increase in MAT value of newly launched product is 2.40% during this period.

(c) As per the information provided by NPPA, the market share of Indian pharmaceutical companies increased to ₹ 79,919 crore in August 2016 as compared to ₹ 71,671 crore in August 2015 resulting in increase of 11.51% in total market share. Similarly, market share of multinational companies increased to ₹ 22,617 crore in August 2016 as compared to ₹ 21,108 crore resulting in increase of 7.15% in total market share.

#### **Revival of defunct fertilizer plants**

212. DR. R. LAKSHMANAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has formulated any comprehensive and constructive plan to revive the defunct fertilizer plants of the Fertilizer Corporation of India Limited (FCIL) and Hindustan Fertilizer Corporation Limited (HFCL); and

(b) if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) Yes, Sir. Government has decided to revive closed fertilizer units of Fertilizer Corporation of India Limited

(FCIL) and Hindustan Fertilizer Corporation Limited (HFCL). At present five units which include Talcher, Ramagundam, Gorakhpur and Sindri Units of FCIL and Barauni unit of HFCL are being revived.

(b) Details of the revival of these units are as under:—

**I. Gorakhpur, Sindri and Barauni Units:**

In 2011, Cabinet Committee on Economic Affairs (CCEA) had approved the Draft Rehabilitation Scheme for revival of all the Units of FCIL and HFCL. CCEA in its meeting held on 9.5.2013 had approved revival of all closed units of FCIL and also, *inter alia*, approved that proposal/action plan on revival of HFCL units will be taken up once revival of FCIL units is on track.

Cabinet in its meeting held on 25.05.2016 approved Financial Restructuring of HFCL by way of waiver of the GoI loans and the outstanding interest thereon. This decision of the Cabinet helped in making net-worth of HFCL positive and resulted into discharge of HFCL from the purview of BIFR. Therefore, it has been decided to revive Barauni Unit of HFCL also.

In terms of poor response during bidding process in respect of Gorakhpur and Sindri, it was considered that it is not feasible to revive these units on 'bidding route' as decided earlier by the Union Cabinet. Therefore, for the timely revival of these units, the Union Cabinet in its meeting held on 13.07.2016 approved to revive Gorakhpur, Sindri and Barauni Units by means of a Special Purpose Vehicle of Public Sector Units namely, National Thermal Power Corporation, Coal India Limited, Indian Oil Corporation Limited and Fertilizer Corporation India Limited/Hindustan Fertilizer Corporation Limited, through nomination route. In pursuance to the decision of the Government of India, a Special Purpose Vehicle (SPV) by name of Hindustan Urvarak and Rasayan Limited (HURL) has been formed by a consortium of Public Sector Undertakings namely, National Thermal Power Corporation (NTPC), Coal India Limited (CIL), Indian Oil Corporation Limited (IOCL) and FCIL/HFCL, through nomination route. Pre-project activities to revive Gorakhpur, Sindri and Barauni Units are in progress.

**II. Talcher Unit:**

- (i) Talcher Unit of FCIL is being revived on 'Nomination basis' by a Consortium of PSUs namely RCF, GAIL, CIL and FCIL by setting up a coal based fertilizer plant of 1.27 MMTPA capacity.
- (ii) JV Company named "Talcher Fertilizers Limited (TFL)" has been formed.
- (iii) Selection of Coal Gasification Technology is in progress.

**III. Ramagundam Unit:**

- (i) Ramagundam Unit of FCIL is being revived on 'nomination basis' by consortium of PSUs namely Engineers India Limited (EIL), National Fertilizers Limited (NFL) and FCIL by setting up a gas based fertilizer plant of 1.27 MMTPA capacity.
- (ii) JV Company named "Ramagundam Fertilizers and Chemicals Limited" has been formed.
- (iii) Project activities are in progress.

**New system in place of NPPA**

213. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that in a major overhaul of the country's drug policy, Government has taken a decision to disband the National Pharmaceutical Pricing Authority (NPPA) and set up a new system in its place; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) No, Sir.

(b) In view of reply to (a) above, does not arise.

**Bringing stents under NLEM**

214. SHRI SANJAY RAUT: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has added coronary stents to the National List of Essential Medicines (NLEM), 2015 by bringing them under price control;

(b) if so, the details of price formula fixed by Government for various types of stents in the country;

(c) whether manufacturers/suppliers of stents have opposed this price formula for stents;

(d) if so, the details of their objections and Government's response thereto; and

(e) the details of further steps taken or proposed to be taken by Government for making affordable and quality stents available in the country?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Ministry of Health